

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **18.09.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. No Mention will be permitted without prior consent of the other side.
2. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 85/2026 For Stay IA No. 1176/2026	YSP Balraj Vs Store N Move Pvt Ltd & 6 Ors.	Mr.H Karthick Seshadri	
2.	Comp App (AT) (CH) No. 89/2026	Vattikuti Technologies Pvt Ltd Vs Registrar of Companies, Karnataka	Mr. Arjun K Perikal	
3.	Comp App (AT) (CH) (Ins) No. 459/2026	Global Fresh Imports and Exports, rep by its Partner and Authorised Rep Jakkam Ranga Bhupal Reddy Vs Polimeraas Ltd	Mr. Raja Shekar Rao Salvaji	
4.	Comp App (AT) (CH) (Ins) No. 458/2026 For Stay IA No. 1302/2026 (Interim Order)	Vura Ashok Rao Vs State Bank of India & Anr	Mr. Maharshi Viswaraj	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 1059/2026 (For Condone Delay) in Comp App (AT) (CH) No. 67/2026	TO Abraham Vs St. Mary's Hotels Pvt Ltd & 6 Ors.	Mr. Shobhan M Padmanabhan	

6.	Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025	RK Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
7.	Comp App (AT) (CH) (Ins) No. 268/2025	BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
8.	Comp App (AT) (CH) (Ins) No. 269/2025	Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
9.	Comp App (AT) (CH) (Ins) No. 270/2025	GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
10.	Comp App (AT) (CH) (Ins) No. 359/2025 For Additional Docs IA No. 1075/2025 For Exemption IA No. 1076/2025	Mahalakshmi Enterprises Vs Nadhi Bio Products Pvt Ltd, Rep by its RP, Srinivasa Rao Ravinuthala & Anr.	Mr. VVSN Raju	Mr. Shabbeer Ahmed R1
11.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by its RP Sreenivasa Rao Ravinuthala & 2 Ors	Mr. Ramesh Kumar Chopra	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
12.	Comp App (AT) (CH) (Ins) No. 506/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	Mr. Shabbeer Ahmed R2 Mr. Vinay Kumar Puppali R3
13.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
14.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
15.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No. 52/2026 For Stay IA No. 772/2026 Part-Heard	V Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt Ltd & 7 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. R Vidhya Shankar R2-R4, R6

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1415/2026 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
18.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
19.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Ltd & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
20.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Foods Ltd & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 403/2026 For Stay IA No. 1154/2026	Chandrasekhar Suspended Director of Tharun Tex Spin Mills Pvt Ltd Vs Tharun Tex Spin Mills Pvt Ltd., Rep by its IRP, CA Kathiresan Nachimuthu & Anr.	Mr. MS Viswanathan	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1
B. Without Interim Order				
23.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt Ltd & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
25.	Comp App (AT) (CH) (Ins) No. 492/2025 To dispense with IA No. 1396/2025 For Stay IA No. 1397/2025	Krishnan Vs C Sanjeevi, Liquidator of Anu Engitech Pvt Ltd & 2 Ors	Ms. V Srimathi	Mr. Jayasankar Toti R1 Mr. Akash Balagee R2
26.	Comp App (AT) (CH) (Ins) No. 139/2026 For Stay IA No. 419/2026 For Exemption IA No. 421/2026	Paidi Rakesh Reddy, Successful Bidder for Land & Building & Anr. Vs Shri Maruthi Textiles Ltd, Rep by Liquidator Narender Gandhari WITH	Mr. Jerin Asher Sojan	
27.	Comp App (AT) (CH) (Ins) No. 141/2026 For Stay IA No. 424/2026	Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd Vs Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd	Mr. VVSN Raju	

B. Without Interim Order				
28.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd	Mr. Ricab Chand	Mr. Rahul Balaji
29.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
30.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
31.	Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025	Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt Ltd Vs Canara Bank & Anr	Mr. PS Suman	Mr. Varun Srinivasan R1
32.	Comp App (AT) (CH) (Ins) No. 420/2025	Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd Vs MRF Limited	Mr. J Manivannan	King & Partridge
33.	Comp App (AT) (CH) (Ins) No. 456/2025 For Stay IA No. 1303/2025	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	Mr. N Kumaraswamy
34.	Comp App (AT) (CH) (Ins) No. 655/2025	Nova Castle Apartment Owners Association & Anr. Vs K. Parameswaran Nair, RP, Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. Bijoy P Pulipra	Mr. Vinod PV R1 R2
35.	Comp App (AT) (CH) (Ins) No. 11/2026 To dispense with IA No. 33/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan
36.	Comp App (AT) (CH) (Ins) No. 12/2026 For Stay IA No. 34/2026 To dispense with IA No. 35/2026	Navneet Kumar Ranka & Anr Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2

37.	Comp App (AT) (CH) (Ins) No. 13/2026 For Stay IA No. 36/2026 To dispense with IA No. 37/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1
38.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka& Anr. Vs Ramakrishnan Sadasivan,RP of Lokaa Developer Pvt Ltd & Anr	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2

12.30 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025 To Implead IA No. 1278/2026	G. Yoganand Vs Catalyst Trusteeship Ltd WITH	Mr. Adarsh Subramaniam	Mr. Palash Taing
40.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025 For Direction IA No. 943/2026	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2 Mr. Aishvary Vikram R3
41.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
42.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3, R4 Mr. Pradeep Joy R5

43.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
44.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025 & 944/2026 For Urgent Hearing IA No. 1189/2026	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal, RP of Manjeera Construction Ltd & 3 Ors.	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Aishvary Vikram R2 Mr. Palash Taing- R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in